



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
14 WP(C)/2019/2025 FIXED	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	
ADMISSION			
15 WP(C)/6573/2023 FIXED	M/S AQUA CLEAN SERVICES PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	G UDDIN (R-5) P ADHIKARI(R-5) MR A K AZAD(R-5) SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025

22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./1190/2025 (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST), FIXED	HABIB AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
51	AB/576/2025 WITH OFFICE NOTE, FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025

22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
31 WP(C)/693/2023 FIXED	DIPAK KR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025

26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	Crl.Rev.P./130/2025 B/O	FAIJUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR B PAUL	PP, ASSAM
ORDERS				
47	I.A.(Crl.)/598/2023 WITH LCR 3 FILES, OFFICE NOTE, FIXED in Crl.A./250/2023 WITH Crl.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM
		ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. N UDDIN MR. M ISLAM MR S H MAHMUD MR S K CHHETRY MS. D BORA MS. B CHETIA L PARBIN	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025

15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
26 MACApp./120/2011	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
27 WP(C)/3937/2015	MD. ABDUL JALIL Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.M K HASAN MR.M C KAKOTI	SC, SECONDARY EDUCATION SC, FINANCE
28 Mat.App./22/2019	XXXXXXX Versus XXXXXXX	MR. D MOZUMDER MR D C K HAZARIKA MR. S BISWAS MS J KALITA J BEZBARUAH	N BAISHYA MR G CHOUDHURY
WITHDRAWAL			
29 WP(C)/327/2024 B/O	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, FOREST MR. S BARUAH, SC, PCBA
30 WP(C)/3395/2024 B/O	DABAKA BANGLA BIDYA NIKETAN ME SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. K A MAZUMDER MR A HAI	GA, ASSAM SC, SEC. EDU.
ORDERS			
31 CRP(IO)/89/2025 CAVT. NO.012620/25,N PART-HEARD, FIXED	INTERNAL COMMITTEE OF YES BANK LTD Versus SRI PARTHA PRATIM GOSWAMI	MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	MR A CHOWDHURY (R-1) FOR CAVEATOR MR. A DEKA
32 CRP(IO)/123/2025 CAVT. NO.023520/25,N PART-HEARD, FIXED	SRI BIRAJ MONI BORDOLOI Versus SRI SRI BATADRAVA THAN PARICHALANA SAMITTEE	MR K K MAHANTA (Sr. Advocate) MR. R GOSWAMI MR. J DEKA MR. K M MAHANTA MS N BEGUM MR P J PATAR MR S GAUTAM	MR. K N CHOUDHURY MR. R J DAS N GAUTAM FOR CAVEATOR
33 Cont.Cas(C)/668/2024 FIXED	PARESH CH DEKA Versus TAPAN KUMAR KALITA	MR. M J BARUAH MR. A. ALI	MR B KAUSHIK

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
19 WP(C)/1259/2022 FIXED	UNION OF INDIA AND ANR. Versus SANJIB PURI AND 2 ORS.	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1) MR G PHUKAN
WITH 20 WP(C)/2928/2022	THE UNION OF INDIA AND ANR Versus ANJU DKHAR AND ANR	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1)
21 WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR. P MAHANTA (R-9,10) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MRS M DAS (R-9,10) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) MS. M BORGOHAIN (R-9,10) ASSTT.S.G.I.
ORDERS			
22 WP(C)/785/2025 B/O	BABLU MIAH Versus THE RESERVE BANK OF INDIA AND 5 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	SC UCO BANK
23 WP(C)/1982/2025 WITH OFFICE NOTE, FIXED	SABITRI MAHANTA Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM MR R M DAS PP, ASSAM MR. D. SAIKIA, AG, ASSAM
HEARING			
24 WP(C)/2842/2014 FIXED	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGOHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA B, GOSWAMI, ADDL. AG,ASSAM MR. H.K. DAS, SC, GHC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
25	Bail Appln./614/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUR KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	Bail Appln./915/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD SONA UDDIN SHEIKH @ SONUDDIN SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
27	Bail Appln./1076/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SADEQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A K AHMED MR. Y ALI MR A AHMED MD A ISLAM	PP, ASSAM
28	Bail Appln./1154/2025 FIXED	SHAHAB UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
29	Bail Appln./1155/2025 FIXED	AHMED IMTHIAZ ALOM TAPADAR AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
BAIL HEARING				
30	AB/592/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAIDUR RAHMAN @ SAYED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
31	AB/864/2025 FIXED	HUSNE HABIB ALIAS MOON Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
32	AB/874/2025 FIXED	FAKAR UDDIN AND 5 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
33	AB/885/2025 FIXED	SAHID AHMED LASKAR ALIAS RAHUL Versus THE STATE OF ASSAM	MR A B DEY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
36 Bail Appln./1233/2025 B/O	GAURAV DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR P DOLEY MS S JAIN	
MOTION			
37 AB/863/2025 FIXED	NUR ISLAM ALI AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR. D N AMIN	PP, ASSAM
BAIL HEARING (BA)			
38 AB/690/2025 FIXED	GAUTOM BOR GOHAIN Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
39 Bail Appln./788/2025 FIXED	MAHANANDA DAS Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
40 Bail Appln./1074/2025 FIXED	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
41 Bail Appln./1148/2025 FIXED	PANKAJ SAIKIA AND ANR Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
42 Bail Appln./1157/2025 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	OTOLI KITS MR ARINDAM BARUAH MS. A Y SUMI MS V.SHOHE	PP, ASSAM
ORDERS			
43 I.A.(CrI.)/373/2025 FIXED in Bail Appln./325/2025 WITH	INAMUL HOQUE Versus THE STATE OF ASSAM	MR. T R SARMA MR. A K ROY	PP, ASSAM
44 Bail Appln./1001/2025	IMANUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. T R SARMA MR. A K ROY	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
23	Bail Appln./288/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
24	Bail Appln./424/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND ANR Versus THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
ORDERS				
25	I.A.(Civil)/789/2024 FIXED in RSA/2358/2024	RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION	MR. B DEKA MS P BARUAH S AZIZ	MR. C CHAKRAVARTY MS N T MANPOONG
	WITH RSA/2358/2024 (Filing Number)	RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION E	MR. B DEKA	

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025

13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	CRP(IO)/354/2024 FIXED	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
	WITH I.A.(Civil)/944/2025 in CRP(IO)/354/2024	SRI BINOD KUMAR JAIN AND 6 ORS Versus SMT MUNNI DOGRA ALIAS MUNNI GANGWAL	MR. N J DAS	
HEARING				
21	MFA/93/2022 WITH LCR, B/O	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MS. M BARMAN (r-1,2,3) MR. M ISLAM (r-1,2,3)
	WITH I.A.(Civil)/3089/2022 in MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	MR. SURAJIT DAS (R-1, 2, 3) MR. P P DAS (R-1, 2, 3)

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025

13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
24 Cont.Cas(C)/133/2025 B/O	MOINUL HOQUE Versus MS. MAMATA HOJAI	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	
25 I.A.(Civil)/1173/2025 B/O in WP(C)/2683/2024	JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 OTHERS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	SC, HIGHER EDU SC, SEC. EDU.
WITH WP(C)/2683/2024	JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	MR. D. K. ROY (SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL) SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025

17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025
21)	MR J CHOPRA	30-04-2025	To	04-05-2025
22)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
23)	MR. S SARMA	21-04-2025	To	25-04-2025
24)	MR D K MISHRA	22-04-2025	To	24-04-2025
25)	MR B PRASAD	22-04-2025	To	24-04-2025
26)	MR P J BORAH	22-04-2025	To	24-04-2025
27)	MR A W AMAN	23-04-2025	To	23-04-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 22ND DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

HEARING

- | | | | | |
|----|--------------------------------------|--|--|---|
| 1. | WP(C) 241/2016
(FIXED/PART HEARD) | ANSAR ALI
VERSUS
UNION OF INDIA AND 8
ORS. | I. IMTI LONGCHAR
SUPONGWATI
WALLING
KIROBA | GOVT ADV NL(R-2,3,6
& 7)
YANGER WATI(R-1)
BENDANGWABANG(R-
8) |
| 2. | WITH
WP(C) 120/2017 | ANSAR ALI
VERSUS
THE STATE OF N/L AND 4
ORS. | I. IMTI LONGCHAR
SUPONGWATI
WALLING
KIROBA
R ATSULA KIPS | GOVT ADV NL |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR TUESDAY, THE 22ND DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

ORDERS

- | | | | | |
|----|---|--|--|---|
| 1. | I.A.(C) 92/2025
B/O
IN ELECTION PET.
10/2024
WITH
ELECTION PET. 10/2024 | TABA TEDIR
VERSUS
TOKO TATUNG | TAR TORUM | DOGE LONA |
| | | TABA TEDIR
VERSUS
TOKO TATUNG | KHOGEN BUI
T TORUM
PARSWAJYOTI
DAS NAIR
H RAHMAN
G ALAM | DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D |
| | WITH
I.A.(C) 192/2024
IN ELECTION PET.
10/2024 | THE DEPUTY COMMISSIONER
CUM DISTRICT ELECTION
OFFICER
VERSUS
TABA TEDIR AND ANR | TETO TABA
D CHADA | TAR TORUM |
| | WITH
I.A.(C) 241/2024
IN ELECTION PET.
10/2024 | TOKO TATUNG
VERSUS
TABA TEDIR | TOKGE DARIN | TAR TORUM |
| | WITH
I.A.(C) 14/2025
IN ELECTION PET.
10/2024 | TOKO TATUNG
VERSUS
TABA TEDIR | DICKY PANGING | TAR TORUM |
| | WITH
I.A.(C) 86/2025
IN ELECTION PET.
10/2024 | TOKO TATUNG
VERSUS
TABA TEDIR | DOGE LONA | TAR TORUM |